

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2010  
CA No.

CORAM:


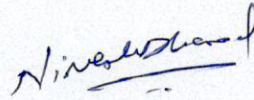
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Mr. Pravin Jain  
V/s.  
M/s. Diastar Jewellery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Pramod Bhosle	Counsel for the Petitioner	
2)	Nimesh Dharod	Adv. for the Petitioner (Kookada Associates)	

Order

CP No. 79/397-398/CLB/MB/MAH/2010

The Petitioner side is present. On verification of the Attendance sheet file, it appears that the Respondent side is regularly irregular in attending before this Bench, in fact, since he was not present on the last hearing i.e., on 23.11.2016, the Respondent side was given last chance to appear and argue the matter on 5/1/2017 i.e. today, but today also the Respondent Counsel has remained absent.

In view of the same, the Petitioner is directed to proceed with the matter on the next date of hearing i.e. on 12.1.2017 notwithstanding the absence of the Respondent side counsel.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)